

02/11/2004

15

None present for the applicant

List the case on 08/11/2004.
In the meantime, defects may be removed.

SMP
G. R. PATWARDHAN
Adm. Member

J
J. K. KAUSHIK
Judl. Member

08/11/04

Mr. Arjun Parohit, Counsel for applicant.

The learned Counsel for the applicant has submitted that the very relief has been prayed in the O.A has become infructuous since the Review Petition of the applicant has subsequently been decided. As regards the defects, he has submitted that since the very O. A has become infructuous the applicant does not intend to remove any defect as no useful purpose shall be served by the same. In any case since the defects have not been removed and the applicant does not intend to remove those defects. The Registration of the O.A stands declined.

SMP
G. R. PATWARDHAN
Adm. Member

J. K. KAUSHIK
J. K. KAUSHIK
Judl. Member

D No 12/11
not removed
N
2/11

D No 12/11
not removed
N
3/11/04

Remd con
A J
13/11/04

Part II and III destroyed
in my presence on 31/10/13
under the supervision of
section officer (1) M. P. P.
order dated 18/10/13

S. R. S.
Section Officer (Recd)